

fault. Gas connections should be issued to the applicants in the waiting list at Agra on priority basis and a time bound programme be chalked out to clear the waiting list also in other cities of Uttar Pradesh.

(iv) Need to take steps for early conversion of Rajkot-Verawal metre gauge rail line into broad gauge.

SHRIMATI BHAVNA CHIKHLIA (Junagarh): Mr. Speaker, Sir, the main reason for the industrial backwardness of my constituency, Junagarh is the absence of broad gauge rail line. The conversion of Rajkot-Verawal rail line into broad gauge line was to be included in the Seventh Five Year Plan but due to certain reasons it could not be done. Now it has been included in the Eighth Five Year Plan but the conversion work has not yet been started there.

I would like to request the Government to complete the conversion work of this metre gauge line into broad gauge line by the end of this year, otherwise that will cause great resentment among the people of Junagarh and they will resort to an agitation.

(v) Need to develop Railway system in Orissa.

[English]

SHRI BRAJA KISHORE TRIPATHY (Puri): As even before, the people of Orissa continue to be deprived of their due share in the development of the Railways in the region. The Government of Orissa have long been representing the legitimate and pressing demands of people of the State, such as setting up of a separate Railway Zone for Orissa including the creation of a Division at Rourkela, construction of new Railway lines in the State, doubling of Puri-Khurda Road and Cuttack-Paradip line, electrification of lines in Orissa, completion of Telcher-Sambalpur line, conversion of existing narrow gauge line of the State to broad gauge. etc.

Puri which is also a terminal point on the

East Coast and where the people from all over the country and abroad through-out the year, because of its historical and tourist importance is very badly connected with South. In the recent past five pairs of trains have been withdrawn from Orissa, where three pairs are from Puri itself including Puri-Tirupati Express. So, these trains deserve restoration. The budget allocation of the Railways for the year 1993-94 has further indicated, how the State is being neglected time and again.

Hence, I urge upon the Government to include these demands in the Eighth Plan period.

(vi) Need to ensure that Southern Language Film Songs are played on Vividh Bharathi Programme from AIR, Delhi in evening hours daily.

DR. (SHRIMATI) K.S. SOUNDARAM (Tiruchengode): Mr. Speaker, Sir, till 31st December, 1992 the Vividh Bharathi Programme of All India Radio, Delhi was broadcasting southern language film songs in the Evening hours daily.

But from 1st January, 1993 this was discontinued and only Hindi film songs are being broadcast during these hours. The reason for the change is not known. I request the Central Government to restore the programmes as existed before for the benefit of people belonging to Southern States living in Delhi.

(vii) Need to declare residence of Sardar Vallabh Bhai Patel at Aurazeb Road, New Delhi as a National Museum

[Translation]

SHRI JANGBIR SINGH (Bhiwani): In order to commemorate the memories of our great leaders and freedom fighters monuments and memoriais have been set up in Delhi. No doubt, their memories are the source of inspiration for coming generations.

[Sh. Jangbir Singh]

We have memorials and museums to commemorate the memories of our leaders like Pt. Jawahar Lal Nehru, Indira Gandhi, Babu Jagjivan Ram and Choudhary Charan Singh at their respective residences but there is no memorial of 'Iron man' Sardar Vallabh Bhai Patel.

The contribution of Sardar Patel in the freedom struggle is very significant. Unification of 562 princely states into Indian Union was the result of his unique personality. Today's map of India is the result of his far sightedness, wisdom and firm determination.

Therefore, I would like to request the Government to declare his residence 1, Aurangezeb Road as national museum and a photo exhibition to show different aspects of his personality should be arranged there. Besides that a documentary film should also be prepared on the life of Sardar Patel which may provide inspiration and guidelines to our coming generations.

(viii) Need to give clearance to the pending preposal of Karnataka Government for all round development of the State

[English]

SHRI V. DHANANJAYA KUMAR (Mangalore): Mr. Speaker, Sir, a number of proposals of the Government of Karnataka are pending clearance with the Union Government for quite a long time and this has hindered all round development of the State. I urge upon the Union Government to give early clearance to them in the interest of all-round development of the State.

(ix) Need to take steps for early completion of Siahmukh and Nohar irrigation projects in Sriganganagar district, Rajasthan

[Translation]

SHRI BIRBAL (Ganganagar): Mr. Speaker, Sir, there is no possibility of getting financial assistance during the current financial year for Sidhmukh and Nohar irrigation projects. European Economic Community

has sanctioned Rs. 157 crore for these important projects. High level meetings were called at Jaipur and Delhi on the issue of financial assistance but due to certain problems of the Central Government these meetings could not take place and now it is difficult to get financial assistance this year. Notably the representative of EEC had visited Nohar area in January and had given assurance to provide financial assistance. The shortage at funds is being realised for these projects and it is being said that if the financial assistance is not received in time then it is not possible to complete these two irrigation projects in next four years. Till now, about Rupees six crore have been spent on these projects. From these projects 53 villages of Bhadara, 20 of Nohar and 16 villages of Churu district will get water supply and that will also benefit nearby areas of these villages. Under such circumstances it is necessary not only to gear up the construction of distributing canals in Bhadara and Nohar but it is also necessary to complete the entire projects in time. The work on these projects is going on at a very slow speed for which the representatives and general public have expressed their concern to the Government from time to time. But the scarcity of fund is the main hurdle in it. Therefore, it is necessary to get the financial assistance sanctioned by E.E.C. at the earliest, and it can be possible only if the Government is also equally concerned about it.

Therefore, I request the hon. Minister of Water Resources to get funds sanctioned for these projects and start work on a war footing.

[English]

PAPERS LAID ON THE TABLE -CONTD

Detailed Demands for Grants of the Ministry of Urban Development, for 1993-94.

[English]

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): Sir, on behalf of